

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR



Original Application No.200/00286/2021

Jabalpur, this Wednesday, the 07th day of April, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

Nikki Raikwar son of Late Malle Raikwar aged about 20 years
Occupation unemployed R/o Khokho Mata Mandir, Dheemar
Mohalla Ward No.20 Nowgaon District Chhatarpur (M.P.) PIN
471001 **-Applicant**

(By Advocate –Shri Deepka Kumar Pandey)

V e r s u s

1. Bharat Sanchar Nigam Ltd. Through Chief General Manager, Telecommunication Bhopal District Bhopal PIN 46001
2. Telecom District Manager, BSNL Bhawan Panna Road Chhatarpur District Chhatarpur (M.P,) PIN 471001
3. Assistant General Manager, Office of the Chief General Manager MP Telecom Circle Bhopal (M.P.) PIN 46001
4. Assistant General Manager (Administration) Office BSNL District Manager Chhatarpur District Chhatarpur (M.P.) Pin Code 471001

(By Advocate –**Shri D.S. Baghel**)

O R D E R (Oral)



By Ramesh Singh Thakur, JM:-

This Original Application has been filed against the order dated 29.05.2020 passed by the respondent No.3.

2. From the impugned order it is very clear that the High Power Committee (HPC) was convened on 31.05.2018 and till that date the case of the applicant was not received. Vide letter dated 09.04.2019 it has been specifically indicated in this Annexure A/9 that the compassionate appointment is banned for three years.

3. In such situation, we feel that this Original Application is premature. Hence, the same is dismissed as premature. However the applicant is at liberty to approach this Tribunal if any adverse order is passed on the application for compassionate appointment.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

Karuna